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Title: Statement regarding Government Business during the week commencing Wednesday, 11th March 2020.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARJUN RAM MEGHWAL): With your permission, Sir, I rise to announce that Government Business during the week commencing Wednesday, the 11th of March, 2020 will consist of :-

Consideration of any items of Government Business carried over from today's order paper: - *[it contains (i) Further discussion on statutory Resolution seeking disapproval of the Minerals Laws (Amendment) Ordinance, 2020 (No. 1 of 2020) and further consideration and passing of the Minerals Laws (Amendment) Bill, 2020 – To replace an Ordinance, (ii) Discussion on Statutory Resolution seeking disapproval of the Insolvency & Bankruptcy Code (Amendment) Ordinance, 2019 (No. 16 of 2019) and consideration and passing of the Insolvency & Bankruptcy Code (Second) Amendment) Bill, 2019 – To replace an Ordinance, (iii) Discussion and voting on Demands for Grants under the control of the Ministry of Social Justice and Empowerment for 2020-21, (iv) Discussion and voting on Demands for Grants under the control of the Ministry of Tourism for 2020-21 (v) Discussion and voting on Demands for Grants under the control of the Ministry of Health and Family Welfare for 2020-21 (vi) Consideration and passing of the Aircraft (Amendment) Bill, 2020]*

Discussion & Voting on Demands for Grants of the following Ministries for 2020-21 :-

- (i) External Affairs
- (ii) Housing and Urban Affairs
- (iii) Railways